

Over-bridge at Kesinga Railway Station

891. Shri B. C. Prodhan: Will the Minister of Railways be pleased to state:

(a) whether Government have any proposal to construct an over-bridge at Kesinga Railway Station on the South Eastern Railway; and

(b) if so, when the work will be started?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) The State Government submitted in 1956 a list of road over-bridges to be constructed, indicating their priority. In this list, the bridge at Kesinga Railway Station is 8th in order of priority.

(b) The work on this bridge will be taken in hand when other bridges which have higher priority are completed, and the State Government arranges to construct the approaches.

Sugar Factories

892. Shri Morarka: Will the Minister of Food and Agriculture be pleased to lay a statement on the Table showing:

(a) the names of sugar factories whose affairs were investigated during the last four years; and

(b) whether the reports of these investigations together with Government action thereon would be placed on the Table of the Sabha?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) The affairs of the following sugar factories were investigated under Section 15 of the Industries (Development and Regulation) Act, 1951 during the last four years:—

- (1) M/s. Jagdish Sugar Mills Ltd., Kathkuiyan, District Deoria, U.P.
- (2) M/s. Ishwari Khetan Sugar Mills Ltd., Lakshmiganj, District Deoria, U.P.
- (3) M/s. Maheswari Khetan Sugar Mills Ltd., Ramkola, District Deoria, U.P.
- (4) M/s. Ram Luxman Sugar Mills, Mohiuddinpur, District Meerut, U.P.
- (5) M/s. Padrauna Raj Krishna Sugar Works Ltd., Padrauna, District Deoria, U.P.
- (6) M/s. Vishnu Pratap Sugar Works Ltd., Khadda, District Deoria, U.P.
- (7) M/s. Panniji Sugar and General Mills Co., Panninagar, District Nainital, U.P.
- (8) M/s. Shree Janki Sugar Mills & Co. Doiwala, District Dehra Dun, U.P.
- (9) M/s. Sugauli Sugar Works Ltd. Sugauli, District Champaran, Bihar.

(b) It would not be in public interest to lay the reports of the Investigation Panels on the Table of the Sabha. The action taken on these reports was, however, duly published in the Gazette of India, vide Notified Orders detailed below:—

S.R.O.
Number

Date

No. and date of (a) cancelling order or (b) extending order

(1) 2085	.	.	.	} 10-11-53	} (a) S.R.O. No. 1672 dated 21-5-54.
(2) 2120	.	.	.		
(3) 2121	.	.	.	} 14-11-53	
(4) 2122	.	.	.		
(5) 3436	.	.	.	} 8-11-	(b) S.R.O. Nos. 2542-A & 2542-B dated 7-11-56.
(6) 3437	.	.	.		